



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN ITEM
NOS. 1 TO 5 AND WILL BE HEARD ON DAY-TO-DAY
BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	PIL/60/2018 FIXED (HEARING)	BOBRUBAHAN SAIKIA Versus THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI MR D SENAPATI MS. S. TODI (R1-R3) SC, NEEP CO. SC, FOREST MR. M SAHEWALLA (R1- R3)
2	WA/115/2018 FIXED (HEARING)	PRAFULLA SAIKIA Versus TEZPUR CENTRAL UNIVERSITY and 5 ORS	MRS. S ROY MS I DAS MR. S DUTTA	MR. P S BHATTACHARYYA (r-1,2,3,6) MR. A CHAMUAH (R4,R5) ASSTT.S.G.I.
3	WA/119/2018 FIXED (HEARING)	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
4	WA/27/2019 FIXED (HEARING), CAVT./1102/2018	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR

5	WA/362/2022 FIXED (HEARING)	NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C SC, REVENUE
- FOR ORDERS -				
6	WP(C)/1939/2019 CAVT. NO.0179/2019 CAVT./177/2019, CAVT./179/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) FOR CAVEATOR
7	I.A.(Civil)/3802/2022 FIXED, CAVT./56/2022 in WA/144/2022 WITH WA/144/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE KUJI SATRA MASHMORA SAMABAI SAMITEE LTD. AND 4 ORS.	MR. A SARMA MR. K KALITA MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	GA, ASSAM MR. K SINGHA MS. P BHUYAN FOR CAVEATOR SC, ELEM. EDU SC, BTC
8	WA/199/2023	TAMIZUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, HIGHER EDU GA, ASSAM MR. P K ROY (r-11) MR. S K CHAKRABORTY (r-11) MR A CHAKRABORTY (r-11) MS. M DUTTA (r-11) SC, FINANCE SC, SEBA
9	I.A.(Civil)/2267/2023 in WA/8322/2023 WITH WA/8322/2023 (Filing Number) WITH WA/8818/2023 (Filing Number) WITH I.A.(Civil)/2132/2023	DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 12 ORS. DR PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 12 ORS F DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS B DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR D C K HAZARIKA MS J KALITA J BEZBARUAH MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU GA, ASSAM MR. P K ROY (r-11) MR. S K CHAKRABORTY (r-11) MR A CHAKRABORTY (r-11) MS. M DUTTA (r-11) SC, FINANCE SC, SEBA
- FOR FRESH ADMISSION WITH STAY/BAIL -				
11	WA/108/2023	KAUSHIK DAS AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR R SENSUA MR D BORAH	SC, HEALTH
12	WP(C)/5314/2023 FIXED	KRISHNA SHARMA Versus THE PUNJAB NATIONAL BANK AND 4 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PNB
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
13	WA/215/2023	ARUNJYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, HIGHER EDU SC, DIB. UNIVERSITY
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
14	PIL(Suo Moto)/9/2018 FIXED	XX XX XX Versus THE STATE OF ASSAM	MR H K DAS(SC, GHC)	GA ,ASSAM

15	PIL/63/2022	BISWAJIT RAJBONGSHI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. B D KONWAR SR. ADV. MR D KALITA MR H AGARWAL MS K PHUKAN MR J SINGH MS P GUPTA MS M ZOMUANPUII	SC, PWD ROAD GA, ASSAM MR. B CHAKRABORTY (r-7) MR K L GUPTA (r-7)
16	WA/373/2022 FIXED	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY MR P NAYAK,SC, FINANCE DEPTT & URBAN DEVELOPMENT DEPTT.(R 15-16) SC, FINANCE
	WITH I.A.(Civil)/3473/2022 in WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY SC, FINANCE
	WITH I.A.(Civil)/3539/2022 in WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY SC, FINANCE
17	WITH WP(C)/3735/2023	ASHIM CHAKRABORTY AND 13 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM MR. S S ROY, SC, TINSUKIA MUNICIPAL BOARD (r-4 to 8) MR P NAYAK, SC, FINANCE DEPTT. & URBAN DEVELOPMENT DEPTT.(r 1- 2) MRS. R B BORAH, Jr. GA, ASSAM
18	PIL/37/2023	ANITA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN D HUSSAIN	SC, P AND R.D. GA, ASSAM MR. R DUBEY, SC, (R-8 & 9) MR. A SARMA (R-7) MR. LENTSO (R-7)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
19	PIL/56/2022	JYOTIRMAY JANA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM R SARMAH (R8) MR H K NATH (R8) MR J BORAH (R8) SC, REVENUE
20	WA/267/2022	GITANJALI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM MS. A DEVI (r-6)
21	WA/316/2022	BITUL NEOG Versus THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA	GA, ASSAM MR. P P DUTTA (R6 TO 11) MS P SARMA (R6 TO 11)
22	WP(C)/2260/2023 WITH OFFICE NOTE, B/O	DINENDRA BISWAS Versus THE UNION OF INDIA AND 7 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR H GUPTA MR. A CHETIA (R-6) DY.S.G.I. SC, GHC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR R GOENKA	11-09-2023	To	20-09-2023
11)	MR A GOENKA	11-09-2023	To	20-09-2023
12)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
13)	MS. T SOM	19-09-2023	To	20-09-2023
14)	MR. T ISLAM	04-09-2023	To	22-09-2023
15)	MR. N HOQUE	14-09-2023	To	13-10-2023
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19)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	WP(C)/3861/2023 FIXED, WITH LCR	MAHAMMAD ALI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/3942/2023 FIXED	MD. AMIR HUSSAIN @ BANAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/4389/2023 FIXED, WITH LCR	DULAL BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MS G DEKA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
4	WP(C)/4466/2023 FIXED	ABDUL RAFIQUE Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
5	W.P.(CrI.)/27/2023 FIXED	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM MR. A DUTTA
	WITH I.A.(CrI.)/691/2023 in W.P.(CrI.)/27/2023	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
<u>HEARING</u>				
6	WP(C)/4256/2013 WITH ENQUIRY REPORT	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR.R SHARMA ASSTT.S.G.I.
7	WP(C)/2518/2016	THE UNION OF INDIA Versus MD. SOHRAB ALI and 27 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)

8	WP(C)/2576/2016 WITH Review.Pet./9/2019 (D/O)	KANDARPA KANTA SARMA Versus THE UNION OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.M P SARMA MS.N SHYAMAL	MR A DASGUPTA MR S CHAKRABORTY DR.B N GOGOI SC, RAILWAY
9	WP(C)/6833/2016 WITH LCR	DILU AMIN @ DINI AMIN @ DINEYAM Versus THE UNION OF INDIA and 5 ORS	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM(R-2-6) ASSTT.S.G.I.(R-1)
10	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
11	WP(C)/2285/2017 FIXED, WITH LCR	MEHERUN NESSA Versus THE UNION OF INDIA and 6 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/2357/2017 FIXED, WITH LCR	MUSSTT. RAHIMA KHATUN Versus THE UNION OF INDIA and 5 ORS.	MR.A ROSHID MR. S A AHMED MS.M R DEVI MR S AHMED	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
13	WP(C)/6574/2017 FIXED, WITH LCR	MD. SAHED ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN MS.S DAS MR.T AHMED	ASSTT.S.G.I.
14	WP(C)/1435/2018 WITH LCR	JAIJUKTA BARMAN AND 2 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. K K DEY MR. V K BARUAH	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
15	WP(C)/8185/2018 WITH LCR	JHARNA MAHANTA Versus THE UNION OF INDIA AND 6 ORS.	MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Review.Pet./85/2017 IN WP(C) 2202/2015(D/O)	AFJAL HUSSAIN MAZUMDER and 3 ORS Versus THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
HEARING				
2	WP(C)/4249/2012 PART-HEARD, FIXED	BIR BAHADUR KSHETRY and 66 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	MR P NAYAK, SC, FINANCE DEPARTMENT SC, AGRI. DEPARTMENT
3	WP(C)/7540/2017 PART-HEARD, FIXED	UTPAL RAJKONWAR Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
WITH				
4	WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY

LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5097/2023 FIXED	PADUMI BALA DAS Versus UNION OF INDIA AND 2 ORS	MR. K K NANDI MR. U J SAIKIA MR J C BORAH	MS S DEY (r-3) MISS. R. DAS (r-3) DY.S.G.I.
ADMISSION				
2	WP(C)/541/2021 FIXED	MD. ABUL KALAM Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. M U MONDAL (R-6) MS. N NASRIN MR. T CHUTIA (SC, ASSAM HIGHER SECONDARY EDU. COUNCIL) MD. I H KHAN (R-6) SC, SEC. EDU. SC, FINANCE
3	WP(C)/7397/2021 FIXED, WITH WP(C)/5223/2015 (D/O), WITH WP(C)/500/2015 (D/O)	BALURAM GOGOI Versus THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
4	WP(C)/2820/2022 FIXED	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
5	WP(C)/4162/2022 FIXED, WITH WP(C)/4695/2022 (D/O), WITH WP(C)/4589/2019 (D/O)	MD. SADIQUE AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	MR. K R PATGIRI (r-7) MS CHITRALEKHA DAS (r-7) MS. U HAZARIKA (r-7) SC, SEC. EDU. SC, FINANCE
6	WP(C)/4409/2022 FIXED	CHANDAN TALUKDAR AND 6 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC

7	WITH WP(C)/4426/2022	SURAJ CHETRY Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
8	WITH WP(C)/4428/2022	MASUD AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
9	WITH WP(C)/4444/2022	SMTI JUTIKA BEZBARUAH AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
10	WITH WP(C)/4445/2022	BEDANTA KALITA AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
11	WITH WP(C)/4953/2022	KAPIL DEV CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GMC SC, FINANCE
12	WITH WP(C)/4958/2022	MAFIZUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, FINANCE SC, GMC
13	WITH WP(C)/4964/2022	UTPAL SARMAH BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, GMC SC, FINANCE DEPTT.
14	WITH WP(C)/4967/2022	JUBIN GOSWAMI AND 27 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, GDD SC, GMC SC, FINANCE
15	WITH WP(C)/4968/2022	CHANDITA KASHYAP AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, FINANCE SC, GMC SC, GDD
16	WP(C)/7288/2022 FIXED	HABIBUR RAHMAN MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
17	WP(C)/7305/2022 FIXED	ANAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
18	WP(C)/623/2023 FIXED	NIRMAL JYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MS K BASUMATARY MR R K SAHA	SC, P AND R.D. SC, AG MR. S K MEDHI (R-4) MR. S S ROY MR. P SAIKIA (R-6) MS. N BORAH (R-3 & 5) MS. G BORAH (R-1 & 2) SC, AGRI. DEPARTMENT SC, DIRECTOR OF PENSION
19	WP(C)/4153/2023 FIXED	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU

	WITH I.A.(Civil)/2174/2023 in WP(C)/4153/2023	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus DR. KALPANA GOSWAMI,	MR. I H SAIKIA MR. B BORAH MR. K KALITA	MS N SAIKIA
	WITH I.A.(Civil)/2223/2023 in WP(C)/4153/2023	DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU
20	WITH WP(C)/3332/2023	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA MS. J TAMULI	SC, HIGHER EDU MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR
HEARING				
21	WP(C)/3407/2017 PART-HEARD	PANCHI BORDOLOI Versus THE UNION OF INDIA and 3 ORS.	MR.S NATH MR.R DHAR	MR.D K SAIKIA MR. K GOGOI (C.G.C.) ASSTT.S.G.I. ADDL. AG, ASSAM
22	WP(C)/5397/2012	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. ASSTT.S.G.I.
23	WP(C)/6080/2012	RAM KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MRS.S P NAIR MR.G Z AHMED	MR.C BARUAH MR.B GOSWAMI SC, AG SC, WATER RESOURCE
24	WP(C)/2235/2013 FIXED, WITH WP(C)/4312/2001 (D/O)	MD. MUKIBUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR.A SHARIF MR S CHAKRABORTY MR.F ISLAM MR.S ZAMAN	MR.C BARUAH GA, ASSAM SC, AG MS. M.M. KATAKY, SC, A.H and V. DEPT. (R.1&2)
25	WP(C)/5307/2014	BHUPEN CHAKRAVARTY Versus THE STATE OF ASSAM and 2 ORS,	MR.S BORA MR.B BURAGOHAIN MR.PARAG J SAIKIA MR.S BORTHAKUR	MR.R MAZUMDAR MR.S BORTHAKUR SC, ELEMENTARY EDUCATION
26	WP(C)/5917/2014 FIXED	NOBA KANTA NEOG Versus THE STATE OF ASSAM AND ANR	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	DR.B AHMED SC, IRRIGATION
27	WP(C)/4168/2015	GS-176044A-ASHOK KUMAR and 163 ORS Versus THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA (P 5) MS. S KANUNGOE (P 5) MR.D BORAH MRSR BORAH MR. K KALITA (P 5) MR. M R CHOUDHURY (P 5)	C.G.C. MR.B CHAKRAVARTY(R- 1- 7) ASSTT.S.G.I.
28	WP(C)/1685/2017	NIRU GOGOI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
29	WP(C)/327/2018 FIXED	S-354996 WO-RM, JOHNSON KG Versus THE UNION OF INDIA	MS U DAS MR. R MAZUMDAR MRS P RAI MR U SARMA MR H BEZBARUA	MR. Y DOLOI,SR.CGC. ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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6)	MR. B NATH	14-09-2023	To	11-10-2023
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11)	MR A GOENKA	11-09-2023	To	20-09-2023
12)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
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19)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023



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10:15 AM to 1:00 PM

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[For Tuesday,19th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/4451/2022 FIXED	KESHAB BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MR. J SINGH MRS. M M ROY MD K RAHMAN	GA, ASSAM MR. D BORAH (R-8) SC, REVENUE
2 WP(C)/5323/2022 FIXED	GS- 192257X MD. HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MS. R B BORA (R-7) MR. K K PARASAR (r-1-6) SC, ICAR ASSTT.S.G.I.
3 WP(C)/7586/2022 FIXED	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
WITH 4 WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
WITH 5 WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
6 WP(C)/420/2023 FIXED	VIKRAMJEET DUTTA Versus UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MRS. R DEVI (C.G.C., R1- R4) MR. B GOGOI (r-5,6) MR A CHALIHA (r-5,6) MR M BHUYAN (r-5,6) DY.S.G.I.
7 WP(C)/2064/2023 FIXED	MOFIDUL ISLAM KANDAKAR AND 11 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI MS. J M KALITA	SC, APSC SC, PWD
WITH 8 WP(C)/5337/2022	SMT. SWEATA KRISHNATREYA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC SC, PWD

9	WITH WP(C)/5355/2022	ABHILASHA MAHANTA AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
10	WITH WP(C)/5400/2022	NILOTPAL DAS AND 32 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
11	WITH WP(C)/5495/2022	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR M BARMAN P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
12	WITH WP(C)/5840/2022	RUPAM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
13	WITH WP(C)/2994/2023	SWEATA KRISHNATREYA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. M P SARMA	MR. T J MAHANTA, LEARNED SR. COUNSEL, (R-3 & 4) SC, APSC MR. K GOGOI, SC, (R-2). MR P NAYAK, SC, PWD (R-1). MS P SARMA, SC, APSC, (R-3 & 4) MS S SARMA HAZARIKA SC, PWD SC, EDU
14	WP(C)/2598/2023 FIXED	SAURABH SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA	GA, ASSAM MR. U K NAIR (r-3) MS. L DAS (r-3) MR. M P SARMA (r-3) MR A CHAKRABORTY (r-3) MS D MAHANTA (r-3)
HEARING				
15	WP(C)/8048/2017 PART-HEARD	ON THE DEATH OF JATIN CHANDRA SHARMA HIS LEGAL HEIRS Versus OIL INDIA LTD. and 4 ORS.	MR.K K MAHANTA MR.K SINGHA MS.R BORA	MR.S N SARMA MR.S CHOUDHURY SC, OIL
	WITH I.A.(Civil)/1142/2021 in WP(C)/8048/2017	JATIN CHANDRA SARMAH Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, OIL
16	WP(C)/5332/2012	DANDA MATTACK Versus THE STATE OF ASSAM AND 5 ORS	MR.C CHOWDHURY MR.A DEKA MRS A GAYAN	MS.U BARUAH SC, A S T C
17	WP(C)/5611/2012	PUHAT SING TAKBI Versus THE STATE OF ASSAM AND 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A AHMED MR.A MATIN	MR.C BARUAH GA, ASSAM MR.R MAJUMDAR MR.G BAISHYA SC, AG MS.J CHETRY MR.H CHETRY SC. AG ASSAM
18	WP(C)/40/2013	AMBAR BHATTACHARJEE Versus STATE OF ASSAM and ORS.	MR.M DEKA MD.S ISLAM MR.S HOQUE MS.A BORUAH	MRSA VERMA SC, HEALTH
19	WITH WP(C)/37/2013	LAHYADHAR RAJBONGSHI Versus THE STATE OF ASSAM AND 3 ORS	MR.P BORAH MR.M KALITA MR.N K DAS MR.A A CHOUDHURY	SC, HEALTH

20	WP(C)/189/2013	PRADIP KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS	MR.B P BORAH MR.P KATAKI MR.M K SARMA MR.P GOSWAMI MS.M DEVI MRB TAID MR.C GOSWAMI MR.P J DUTTA	MR.M BHAGABATI GA, ASSAM MS.K AKHTAR MR.JUNM LASKAR MR.K PUJARI
21	WP(C)/246/2013	RAVIJIT BORO Versus STATE BANK OF INDIA and 3 ORS	MR.K GOSWAMI MR.R R KAUSHIK MR.B D DEKA	MR.A PARVEZ MR.A GAFFAR MR.M K DAS

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19)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SUMAN SHYAM****COURT NO: 5****[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4953/2023 FIXED	MAJIBAR RAHMAN AND 87 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, REVENUE SC, FOREST SC, BTC
2	WP(C)/5312/2023 FIXED	RUPAN MAZUMDER Versus THE UNION OF INDIA AND 4 ORS	MR. R MAJUMDAR MR. F A HASSAN MR. K MIRA MR. H A TALUKDAR	DY.S.G.I.
<u>ADMISSION</u>				
3	WP(C)/1545/2022 FIXED	ALL ASSAM GAON PANCHAYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR H KALITA	GA, ASSAM
4	WITH WP(C)/1691/2022	CHHAYGAON PANTAN G.P.S.S. AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
5	WITH WP(C)/1696/2022	CHHAYGAON PANTAN G.P.S.S. LTD. AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
6	WP(C)/4066/2023 FIXED	PALLORBUND TEA LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	GA, ASSAM
<u>HEARING</u>				
7	WP(C)/5886/2013 (TOP OF THE LIST)	BRAHMAPUTRA GRIDEQUIP PVT. LTD. and 2 ORS Versus THE STATE OF MAHARASHTRA and ANR	MR.G N SAHEWALLA MS.R JAIN MR.P DEKA MD.ASLAM	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE
8	WP(C)/5910/2013 (TOP OF THE LIST)	M/S GUWAHATI WHOLESALE CONSUMERS' CO-OPERATIVE SOCIETY and ANR. Versus THE STATE OF ASSAM AND 12 ORS	MR.R C SAIKIA MR.M KALITA	SC, CO-OP. GA, ASSAM MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH

9	WP(C)/6183/2013 (TOP OF THE LIST)	ASSAM STATE TEXTBOOK and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR.T CHUTIA MR.M P PARASHAR	MS.M HAZARIKA DR. B U AHMED GA, ASSAM MR K UDDIN MR. A K AZAD SC, G M D A GA, ASSAM
10	WP(C)/6303/2013 (TOP OF THE LIST)	KISHAN LAL SINGHI Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	
11	WP(C)/9219/2019 FIXED, WITH SEPARATE AFFIDAVIT	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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[For Tuesday, 19th September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5340/2023 FIXED	CHAINI BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM MR B GOGOI, SC, HEALTH DEPARTMENT SC, D M E SC, WPT AND BC
2	WP(C)/5342/2023 FIXED	VISHAKHA CHANDRAVANSHI Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM MR B GOGOI, SC, HEALTH DEPARTMENT SC, D M E SC, WPT AND BC
3	WP(C)/5358/2023 B/O	SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, EDU
ADMISSION				
4	WP(C)/2776/2020 FIXED	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA SC, SEC. EDU.
WITH				
5	WP(C)/6004/2022	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
6	WP(C)/2224/2022 B/O	BADRUZZAMAN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER MR R DAS	GA, ASSAM SC, EDU
7	WP(C)/3100/2022 FIXED	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
8	WP(C)/3842/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY

9	WITH WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
10	WITH WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
11	WP(C)/6381/2022 CAVT. NO.10202/022, B/O	RABINDRA SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MS. N M DEKA (FOR CAVEATOR) MR P BHARDWAJ SC, SEC. EDU. SC, BTC
12	WP(C)/3152/2023 B/O	MD ABDUL REZZAK Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
13	WP(C)/3257/2023 B/O	DIBAKAR SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI (R2,3) MRS. M BARMAN (R2,3) MR K K MEDHI (R2,3)
<u>ORDERS</u>				
14	Cont.Cas(C)/447/2022 B/O	ABDUL MAZID PRODHANI Versus SMT. BIJOYA CHOUDHURY, ACS AND ANR.	MR. M R KHANDAKAR	MR. M R LASKAR (R2) MR B KAUSHIK (R2)
15	Review.Pet./15/2023 FIXED, IN WP(C)/5892/2017 (D/O)	M/S S.M. CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MS S KEJRIWAL	SC, APDCL
16	Cont.Cas(C)/294/2023 B/O	FAYZAL HOQUE Versus SMTI. SURANJANA SENAPATI, ACS	MR. M R KHANDAKAR	
17	Cont.Cas(C)/531/2023 FIXED, PERSONAL APPEARANCE	NAMAR ALI BARBHUIYA Versus PRADIP VERMA AND ANR	MR. JUNM LASKAR MS. J GHOSH	
18	WP(C)/3189/2023 B/O	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR N SARMA	SC, HIGHER EDU
<u>HEARING</u>				
19	WP(C)/7322/2015 PART-HEARD, FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
20	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
21	WP(C)/580/2013 FIXED	THE MANAGING COMMITTEE, L.O.G. HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 2 ORS	MR.S S DEY MR.D K MISHRA MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE	SC, EDU
22	WITH WP(C)/2796/2011	DHRUBA NARAYAN SINHA Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.I CHOWDHURY MR.N J KHATANIAR MR.R M DEKA	MR.K AGARWAL MR.B MAHESHWARI MR.M DEY SC, EDU

23	WITH WP(C)/2386/2013	MOHD. SAIMUDDIN and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P K TIWARI MR.R MAZUMDAR MR. R J DAS	MR.S S DEY MS.P GOSWAMI MR.D K MISHRA MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE MS.D PHUKAN MS.D MUSAHARY SC, EDU
24	WITH WP(C)/953/2017	MD. SAIMUDDIN and 5 ORS. Versus STATE OF ASSAM and 7 ORS.	MR.B K DAS MR.A S DHILLON MS. A AHMED MR.A RAHMAN	GA, ASSAM MS.M KALITAR-6 SC, SECONDARY EDUCATION MR.A A HUSSAIN(R-6)
25	WP(C)/2891/2014 CAVT. NO. 650/14 FIXED	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR K K MAHANTA (Sr. Advocate) (r-4) MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MR. K M MAHANTA (R-4) MS.P KHOUND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)
26	WP(C)/113/2015 FIXED, WITH WP(C)/2474/2014 (D/O)	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR.D DAS MR. S K ROY MR. K BAISHYA MR A DEY MR K BISWAKARMA MR.R SINGHA	MR.M A I HUSSAINR-4 MR. A R SIKDAR (R-5) MRA R BHUYAN(R-4) MR A ALI (R-5) A SAJAD MR. S I TALUKDAR (R-5) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/172/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A R BHUYAN Mr M U Ahmed	MR R SHARMAH
	WITH I.A.(Civil)/689/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 5	MR. M A I HUSSAIN MR A R BHUYAN	SC, EDU
27	WITH WP(C)/6411/2014 CAVT. NO. 349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K UKTAR
28	WITH WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU
29	WP(C)/3299/2015 FIXED, FOR PERSONAL APPEARANCE	MISS ANAMIKA KURMI and 73 ORS, Versus THE STATE OF ASSAM and 6 ORS,	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. M H LASKAR MR. A U AHMED	MR. S C KEYAL (SC, A.I.C.T.E) GA, ASSAM MR. N DEKA (R-5, R-6) MR. M MAHANTA (R-3) MR. M CHOUDHURY(R-3) MS. S DAS (R-7) MR. M GOGOI (R-5, R-6) SC, HEALTH

30	WP(C)/4703/2018 B/O	SURJYAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
31	WP(C)/7026/2018	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR R GOENKA	11-09-2023	To	20-09-2023
11)	MR A GOENKA	11-09-2023	To	20-09-2023
12)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
13)	MS. T SOM	19-09-2023	To	20-09-2023
14)	MR. T ISLAM	04-09-2023	To	22-09-2023
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17)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
18)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
19)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023



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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA
COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./6/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR D K BORDOLOI MS. J BAISHYA	MS B BHUYAN MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
HEARING				
2	Crl.A./126/2016 <u>8 Y 3 M 8 D</u> :WITH LCR 8 FILES, P.B.-2	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGOHAIN MR.N J GOGOI MR.M BORGOHAIN	PP, ASSAM
3	Crl.A./163/2018 <u>5 Y 4 M 29 D</u> :WITH LCR 4 FILES, P.B.-2, FIXED	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
4	Crl.A./389/2018 <u>1005 Y 7 M 15 D</u> :WITH LCR 6 FILES, P.B.-2, FIXED WITH	JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR A ALOM MR. A H M R CHOUDHURY	PP, ASSAM
5	Death Sentence Ref./3/2018	THE STATE OF ASSAM Versus JASHIM UDDIN BARBHUIYA	MR. T J MAHANTA (AMICUS CURIAE) PP, ASSAM	MR. K A MAZUMDER (FOR INFORMANT) SRI MRINMOY DUTTA, AMICUS CURIAE MS N K BARBHUIYA (FOR INFORMANT) MR. A MALIK (FOR INFORMANT)

6	Crl.A./176/2020 <u>3 Y 6 M 20 D</u> :WITH LCR, P.B.	JAHANGIR ALOM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR D TALUKDAR MR. K H KHANDAKAR MS. C CHOUDHURY MR. K M HASSAN MR. V A CHOWDHURY	PP, ASSAM
7	Crl.A./207/2020 <u>8 Y 5 M 2 D</u> :WITH LCR, P.B., Crl. A(J)/41/2019 (D/O)	SRI DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH, LEGAL AID COUNSEL MS. R DUTTA MS. K DAS	PP, ASSAM
8	Death Sentence Ref./2/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	THE STATE OF ASSAM Versus BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MR A K DAS, AMICUS CURIAE MRS P HAZARIKA MR D K BHATTACHARYYA
9	WITH Crl.A./80/2021 <u>2 Y 7 M 7 D</u> :	BIKRAM HARIJAN @ CHANDAN HARZION Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	MR. S S BAROOAH, LEGAL AID COUNSEL PP, ASSAM
10	I.A.(Crl.)/160/2023 WITH LCR 6 FILES in Crl.A./73/2023 WITH Crl.A./73/2023	SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY	PP, ASSAM
		SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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12)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
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17)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
18)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
19)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023



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[For Tuesday, 19th September 2023]

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1984/2023 FIXED in El.Pet./1/2023	NIJAM UDDIN CHOUDHURY, Versus AFTAB UDDIN LASKAR	MR K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. D DAS SR. ADV MD S HOQUE MR M HOQUE MS S DEVI
	WITH El.Pet./1/2023	AFTAB UDDIN LASKAR Versus NIJAM UDDIN CHOUDHURY	MR. D DAS SR. ADV MD S HOQUE MR M HOQUE MD A WADUD MS S DEVI	MR K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH
	WITH I.A.(Civil)/1982/2023 in El.Pet./1/2023	NIJAM UDDIN CHOUDHURY, Versus AFTAB UDDIN LASKAR	MR K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. D DAS SR. ADV MD S HOQUE MR M HOQUE MS S DEVI
	WITH I.A.(Civil)/1983/2023 in El.Pet./1/2023	NIJAM UDDIN CHOUDHURY, Versus AFTAB UDDIN LASKAR	MR K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. D DAS SR. ADV MD S HOQUE MR M HOQUE MS S DEVI

LEAVE NOTE OF ADVOCATES FOR 19/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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17)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
18)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
19)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE AJIT BORTHAKUR****COURT NO: 9****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3301/2023	AMAN DULAL AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
2 Bail Appln./3303/2023	MAINUL HAQUE Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
3 Bail Appln./3306/2023	MD. AIJUL ALI @ RAHUL DAS @ RAHUL ALI Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
4 Bail Appln./3308/2023	ARTISH TAMANG Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. A TAMULI	PP, ASSAM
5 Bail Appln./3309/2023	BIKASH DEKA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
6 Bail Appln./3311/2023	NASIR UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
7 Bail Appln./3313/2023	MD SHAHID AHMED Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
8 Bail Appln./3314/2023	SHUNGOA DUKRU AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
9 Bail Appln./3315/2023	ANUPAL DUTTA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
10 Bail Appln./3316/2023	AJIT NATH AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
11 Bail Appln./3320/2023	ABDUL BASIR BHUYAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
12 Bail Appln./3321/2023	AHED ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A HUSSAIN	PP, ASSAM

13	Bail Appln./3323/2023	RIDIP KAMAN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM	PP, ASSAM
14	Bail Appln./3324/2023	ZIABUR RAHMAN @ JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	Bail Appln./3326/2023	HABIJUL ALOM LASKAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
16	Bail Appln./3327/2023	ABUL KHAYER Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
MOTION				
17	Crl.Rev.P./303/2023 B/O	SHANKAR BARUA Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH MR H A AHMED	PP, ASSAM
18	Crl.Pet./795/2023 B/O	MD. MAINUDDIN HOQUE Versus THE STATE OF ASSAM	MR M H AHMED MR M RAHMAN I AMIN	PP, ASSAM
19	AB/3213/2023	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR. G AGARWAL MS. K VERMA	PP, ASSAM
ADMISSION				
20	Crl.Pet./848/2018 WITH LCR 1 FILE, FIXED	DULAL BORA Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./1799/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SAFIQUL ISLAM KHAN Versus UNION OF INDIA	MS. S K NARGIS MS. A MESEN MS S BEGUM	SC, NCB
22	Bail Appln./2113/2023 WITH OFFICE NOTE, LCR FILE	SOHAN SINGH DHILLON Versus THE UNION OF INDIA	MR D CHUTIA	SC, DRI
23	Bail Appln./2135/2023 WITH LCR, FIXED	VISTO POHENA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
24	Bail Appln./2302/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MORTUZ ALI @ MUKHTAR ALI Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
25	Bail Appln./2318/2023 WITH OFFICE NOTE, LCER FILE, FIXED	TAJ UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
26	Bail Appln./2610/2023 WITH LCR, FIXED	ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
27	Bail Appln./2725/2023	BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR G PHUKAN MS. A GOGOI	PP, ASSAM
28	Bail Appln./2735/2023 WITH OFFICE NOTE, LCR FILE	KOMAR UDDIN @ KAMAL UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
29	Bail Appln./2768/2023 WITH OFFICE NOTE, LCR FILE	JAHDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	MR. B K DAS (R-2) PP, ASSAM
30	Bail Appln./2794/2023 WITH OFFICE NOTE, FIXED	KONDAVEETI RAMAKRISHNA Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI

31	Bail Appln./2824/2023 WITH LCR	PAWAN KUMAR YADAV AND ANR Versus THE STATE OF ASSAM	MR. D M CHAKRABORTY	PP, ASSAM
32	Bail Appln./2833/2023 WITH OFFICE NOTE, FIXED	SAJAHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
33	Bail Appln./2836/2023 FIXED	MUSTAFA ALI @ MOSTAFA ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
34	Bail Appln./2839/2023 WITH OFFICE NOTE, FIXED	RAKESH MAZUMDAR @ MAJUMDER Versus THE STATE OF ASSAM	MR. B K JAIN	PP, ASSAM
35	Bail Appln./2844/2023 FIXED	JASIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI MS M CHAKRAVARTY	PP, ASSAM
36	Bail Appln./2867/2023 FIXED	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN D HUSSAIN	PP, ASSAM
37	Bail Appln./2878/2023 FIXED	PHURBA SHERPA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
38	Bail Appln./2928/2023 WITH OFFICE NOTE, FIXED	BABUL HUSSAIN Versus THE STATE OF ASSAM	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI	PP, ASSAM
39	Bail Appln./2943/2023 WITH OFFICE NOTE, FIXED	PRADIP GHOSH Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
40	Bail Appln./2951/2023 FIXED	MAHIM DEURI Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
41	Bail Appln./2960/2023 WITH OFFICE NOTE, LCR FILE	ROSIDUL HOQUE @ ROSHIDUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
42	Bail Appln./2985/2023 WITH OFFICE NOTE, FIXED	SAHADUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
43	Bail Appln./3001/2023 WITH LCR, OFFICE NOTE	ABU BAKKAR SIDDIQUE AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
44	Bail Appln./3047/2023	RAJU DAS AND ANR Versus THE NARCOTICS CONTROL BUREAU	MR. Y S MANNAN MS. S K NARGIS MS S BEGUM	SC, NCB
45	Bail Appln./3076/2023 FIXED	SHIRAJ KHAN Versus THE STATE OF ASSAM	MS D DAS	PP, ASSAM
46	Bail Appln./3183/2023 FIXED	RAMJAN AHMED LASKAR @ RAMJAN AHMED Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
47	Bail Appln./3209/2023 FIXED	AVINASH BHARTIA AND ANR. Versus THE UNION OF INDIA	MR. M PHUKAN MR. K K DUTTA MR P NAYAK	SC, CBI
<u>BAIL HEARING</u>				
48	AB/3444/2022 FIXED	GANESH DAS Versus THE STATE OF ASSAM	MR. S K JAIN MR P K KALITA	PP, ASSAM

49	AB/2010/2023 FIXED	MD ABJAL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
50	AB/2735/2023 FIXED	DEVANAND SINGH AND ANR Versus THE STATE OF ASSAM	MR. B BARUAH MR U RONGPI	PP, ASSAM

ORDERS

51	Crl.Pet./426/2021 B/O	ALOK BARAN SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
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HEARING

52	Crl.Pet./455/2022 WITH LCR 1 FILE, FIXED	HITESH DEKA @ MUSHAHARI Versus SMT. JINU DEKA	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	MR M AHMED MR A. ALI N. CHOUDHURY
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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
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19)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Tuesday,19th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 10****[CIVIL BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TOP OF THE LIST</u>			
1 MFA/235/2010 (HEARING), WITH LCR	NATIONAL INSURANCE CO.LTD. Versus MD.ABDUL RAFIQUE and ANR	MR.B C DAS MISS.S ROY	
2 MFA/266/2010 (HEARING), WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. SAFIUR RAHMAN and ORS	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR.S K SINGHA MR. A SAYED MR. S K TALUKDAR MR. H A KHAN
WITH MC/3816/2010 in MFA/266/2010	NATIONAL INSURANCE CO. LTD. Versus MD. SOFIOR RAHMAN and ORS	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.S K SINGHA
<u>ADMISSION</u>			
3 CRP/156/2019 WITH LCR, FIXED	SMT. PADUMI DEORI AND ANR. Versus SHANTANU SARMAH BORUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. Y S MANNAN MS N DEKARAJA FOR CAVEATOR
4 CRP(IO)/219/2022 FIXED	SMT. RITA CHALIHA AND 2 ORS. Versus SMTI. INDIRA DAVE AND 4 ORS.	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR. A I Ali
5 WP(C)/730/2023 FIXED	JACHIMUDDIN CHOWDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, SEC. EDU.
<u>ORDERS</u>			
6 MFA/49/2023 WITH LCR, FIXED	M/S SHREERAM CHEMFOOD PVT. LTD. Versus UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
<u>HEARING</u>			
7 RSA/138/2009 WITH LCR 2 FILES	AM NARAYAN UPADHAYA and ANR, Versus ON THE DEATH OF MAYA DEVI BAMUNI HER LEGAL HEIRS SMT. BHAGIRATHI DEVI DAU.	D MAZUMDAR S C BISWAS S SAIKIA R SARMA	MR.A DASGUPTA MR.S BHUYAN MR.S CHAKRABARTY
WITH 8 RSA/127/2014	AM NARAYAN UPADHYAY Versus BHAGIRATHI DEBI and ANR.	MR. D MAZUMDAR MR.P BORAH	MR.A DASGUPTA MS.B DAS

9	RSA/98/2010 WITH LCR WITH CO/4/2012 in RSA/98/2010	TAPU DEB and 3 ORS Versus RAMESH DUTTA and 2 ORS RAMESH DUTTA AND 2 ORS Versus TAPU DEB AND ORS	MR. B CHAKRABORTY MR. P P BARUAH MR. T R SARMA MR. L GOGOI MR R SARMA MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.S C KEYAL MR. S P CHOUDHURY MR.P B BARUAH
10	RSA/79/2014 CAVT. NO. 1440/2013 WITH LCR WITH	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
11	RSA/80/2014 CAVT. NO. 1439/2013	LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
12	MACApp./657/2017 WITH LCR WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. R ISLAM (R1-R3) MR. A S CHOUDHURY (R1-R3)
13	RSA/150/2018 WITH LCR	MD SAMSUL HAQUE LASKAR and 6 ORS Versus MD MOTIUR RAHMAN LASKAR	MR. T U LASKAR MR. N DHAR MR . B MALAKAR MS. K BARUAH MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR
14	MACApp./338/2018 WITH LCR WITH I.A.(Civil)/1533/2018 in MACApp./338/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY AND 5 ORS	MS.M SAIKIA MS.P BORTHAKUR MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR.U C RABHA(R-5,6) MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)
15	MACApp./812/2018 WITH LCR	REJIYA AHMED Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. J KALITA MR. D PEGU MR. R K SARMA	MR. K K BHATTA MR. M GOSWAMI MS JONA TALUKDAR MS R DEVI MR A DEY
16	MACApp./277/2019 WITH LCR	UNITED INDIA INSURANCE CO LTD. Versus SMT KUNJA GOSWAMI and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MS. P BHATTACHARYA MR. A BORUA (R1) MR. S SINGH (R1)
17	WITH MACApp./275596/2016 (Filing Number) WITH I.A.(Civil)/612/2016	UNITED INDIA INSURANCE CO. LTD Versus MISS MANABI GOSWAMI and 2 ORS UNITED INDIA INSURANCE CO. LTD. Versus MISS MANABI GOSWAMI and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	

18	MACApp./691/2019 WITH LCR	SRI JITUMONI REGON AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD.	MR. R Deka MS P MISHRA	MR. A J SAIKIA MR. B KAKATI
19	Mat.App./3/2021 WITH LCR	XXXXXXX Versus XXXXXXX	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A CHOUDHURY MR A DUTTA	MR. B DEKA
	WITH I.A.(Civil)/117/2021 in Mat.App./3/2021	XXXXXXX Versus XXXXXXX	MR A CHOUDHURY	
20	MFA/74/2021 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MUSSTT JAHURA KHATUN AND 4 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	MS R D MAZUMDAR MS S CHANGKAKOTI MS P BARMAN
	WITH I.A.(Civil)/691/2021 in MFA/74/2021	NATIONAL INSURANCE COMPANY LIMITED Versus MUSSTT JAHURA KHATUN AND 4 ORS	MS R D MAZUMDAR	
21	MACApp./196/2021 WITH LCR	RAJU CHANGMAI AND 3 ORS. Versus NEW INDIA ASSURANCE CO. LTD.	MR. A R AGARWALA MR A AGARWALA	MR. K K BHATTA MS JONA TALUKDAR (R-3) MS R DEVI (R-3)

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday, 19th September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/1011/2013 CAVT. NO. 49/2013 FIXED, WITH LCR	BACHA BABU SINGH Versus THE MANAGEMENT OF STEELSWORTH PVT. LTD. and ANR.	MR.P KALITA MR.A BHATTACHARYA	MR.S N SARMA MR.A SARMA MR. S CHAMARIA (R-1) MR.K KALITA MR A N SARMAH FOR CAVEATOR MR.A ZAHID
ADMISSION			
2 WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
3 WP(C)/4353/2021 FIXED	12 NO. JIA KALAHAI MSSS LIMITED Versus THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7) MR M CHETIA
4 WP(C)/1671/2022 FIXED	ALL ASSAM GAON PANCHYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
5 WP(C)/4814/2022 FIXED	M/S SHIV ALLOYS STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL MR. B PRASAD MR P J BORAH	SC, APDCL
6 Arb.P./19/2023 FIXED	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus M/S PROJECT HOUSING	MR. K N CHOUDHURY MR. D J DAS MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA
ORDERS			
7 I.A.(CrI.)/121/2023 AB 3045/2022(D/O), WITH LCR in AB/3045/2022	ANISA KHATUN, Versus MONSOOR AHMED AND ANR.	MS. J PAUL MR B. RAHMAN	MR. M ISLAM (r-1) PP, ASSAM

HEARING

8	WP(C)/268/2017 FIXED, WITH LCR	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
9	WP(C)/1665/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MS. B SARMA (R-1) MR. R THADANI MR V KUMAR MS M TIWARI ASSTT.S.G.I.

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 13****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1190/2020 FIXED	RAJA RAI @ RAJNARAYAN RAI Versus THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
2	WP(C)/1600/2021 FIXED	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
3	WITH WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
4	WITH WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
5	WITH WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
6	WITH WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
7	WITH WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
8	WP(C)/2611/2021 FIXED	RANJAN KUMAR SINGHA Versus THE UNION OF INDIA AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. S S ROY ASSTT.S.G.I.

9	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
10	WP(C)/6008/2021 FIXED	DHIRENDRA PATWORY AND 16 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) MR. L MOHAN (R-11) MR S N ADHYAPAK (R- 5,6,8,10,13) MS B DAS MR S N ADHYAPAK (R-5,6,8,10,13) MR. A PHUKAN (GAD) MS S PARVEEN (R-15) MR. N BARMAN (R-15) SC, FINANCE
WITH I.A.(Civil)/229/2022 in WP(C)/6008/2021		DHIRENDRA PATWORY AND 15 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM SC, SAD SC, FINANCE
<u>ORDERS</u>				
11	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
<u>HEARING</u>				
12	WP(C)/3204/2012 FIXED	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.H DAS MR.K M HALOI MR.A K DEKA SC, I O C
13	WP(C)/3576/2012 FIXED	BASANTA KR. ROY Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM C.G.C. MR.U K NAIR MR.G PEGU(R-9) SC, PENSION and PUBLIC GRIEVANCES ASSTT.S.G.I.
14	WP(C)/3580/2012 FIXED	DHARMESWAR BORO Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM C.G.C. MR.U K NAIR MR.C K S BARUAH ASSTT.S.G.I. SC, PENSION & PUBLIC GRIEVANCES
15	WP(C)/5287/2012 FIXED	SURENDRA NATH BARMAN Versus THE ASSAM GRAMIN VIKASH BANK and ORS	MR.N DUTTA MR.J SINGH MR.G Z AHMED MR.S DUTTA MR.A A HUSSAIN	MRSISHIR DUTTA MS.M CHOUDHURY MR.D CHAKRABORTY SC, A G V B
16	WP(C)/5357/2012 FIXED	UTPAL HAZARIKA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	ASSTT.S.G.I.
17	WP(C)/479/2013	SMT. MAMONI BORAH Versus THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I. MS.H TERANGPI

WITH
MC/1262/2014
in WP(C)/479/2013

THE NORTH EASTERN REGIONAL
INSTITUTE OF WATER AND LAND
MANAGEMENT and 3 ORS.
Versus
SMTI MAMONI BORAH

MR.M K CHOUDHURY
MR.N BARUAH
MR.A BARKAKATI

MRD C CHAKRABORTY
MR.D K SAIKIA
C.G.C.
ASSTT.S.G.I.

WITH
18 WP(C)/2751/2013

UTTAM KAKATI and 9 ORS
Versus
THE UNION OF INDIA and 5 ORS

MR.M K CHOUDHURY
MR.N BARUAH
MRP BHARDWAJ
MR.A BARKAKATI

MRD C CHAKRABORTY
C.G.C.
MS.H TERANGPI
ASSTT.S.G.I.

WITH
I.A.(Civil)/2317/2021
in WP(C)/2751/2013

SAHIDA BEGUM
Versus
UTTAM KAKATI AND 14 ORS.

ASSTT.S.G.I.

19 WP(C)/569/2013

TULAN BORTHAKUR and 12 ORS.
Versus
STATE OF ASSAM and 4 ORS.

MR.A C BORBORA
MRS.R BORBORA
MR.M SMITH

SC, FINANCE

20 WP(C)/608/2013

KRISHNA BEZBARUAH
Versus
THE STATE OF ASSAM AND 3 ORS

MR.H R A CHOUDHURY
MR.I A HAZARIKA
MR.A AHMED

GA, ASSAM

21 WP(C)/6963/2016

JAYANTA SARMAH
Versus
LIFE INSURANCE CORPORATION OF
INDIA and 3 ORS

MR.D DAS
MRB KAUSHIK
MR.K TADO

MR.S P CHOUDHURY

22 WP(C)/3886/2020

SUNIL KUMAR MISRA
Versus
THE STATE BANK OF INDIA AND 5 ORS.

MR. P K TIWARI
MR. R J DAS
MR. S P SHARMA
MS U SHARMA

MR H BURAGOHAIN
MR. B J MUKHERJEE

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
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7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR R GOENKA	11-09-2023	To	20-09-2023
11)	MR A GOENKA	11-09-2023	To	20-09-2023
12)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
13)	MS. T SOM	19-09-2023	To	20-09-2023
14)	MR. T ISLAM	04-09-2023	To	22-09-2023
15)	MR. N HOQUE	14-09-2023	To	13-10-2023
16)	MS. B BHUYAN	14-09-2023	To	29-09-2023
17)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
18)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
19)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 19th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 CRP/121/2006 (HEARING) WITH LCR, FIXED	ON THE DEATH OF SMTI CHARU BALA SARKER Versus ON THE DEATH OF SHRI HARI SAHA HIS LEGAL HEIRS	M H AHMED I HUSSAIN R ALI D C NATH A MALEQUE	B R DEY D CHOUDHURY B SARKAR H DAS A DAS
2 RSA/82/2009 (HEARING), WITH LCR	THE LIFE INSURANCE CORPORATION OF INDIA and ORS. Versus MRS. ASPHIA AHMED	MR.B C PATHAK MR.B PATHAK MR.H K GOGOI	MR.Z MUKIT MR.A SATTAR
WITH MC/1429/2009 in RSA/82/2009	THE LIFE INSURANCE CORPORATION OF INDIA and ORS. Versus MRS. ASPHIA AHMED	MR.B C PATHAK MR.B PATHAK MR.H K GOGOI	MR.Z MUKIT MR.A SATTAR MS.P SINGH MR.R P GUPTA
ADMISSION			
3 CRP(IO)/224/2022 CAVT. NO.08702/022, FIXED	ON THE DEATH OF SRI SACHIN CHANDRA DAS HIS LEGAL HEIR DAMAYANTI DAS AND 5 ORS Versus ON THE DEATH OF SRI PARESH CHANDRA DAS HIS LEGAL HEIRS BHANU DAS AND 2 ORS	MR. S P ROY JYOTISH DAS	MR D KALITA MR. K KALITA
WITH I.A.(Civil)/2728/2023 in CRP(IO)/224/2022	ON THE DEATH OF SRI SACHIN CHANDRA DAS HIS LEGAL HEIR DAMAYANTI DAS AND 5 ORS Versus ON THE DEATH OF SRI PARESH CHANDRA DAS	MR. S P ROY JYOTISH DAS	MR D MAZUMDER
4 CRP/93/2023 FIXED	RAJESH BHARTIA AND 5 ORS Versus KRISHNA KUMAR BHARATIA	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS A K CHOUDHURY MR M CHOUDHURY
ORDERS			
5 I.A.(Civil)/2540/2023 B/O in FAO/25/2023	DELHI PUBLIC SCHOOL AND ANR. Versus BARUAS INDUSTRIES AND 2 ORS.	MR Z MUKIT MR. A SARMA MR. K KALITA MS G SWAMI	MS T J SAHEWALLA

	WITH FAO/25/2023	BARUAS INDUSTRIES AND 2 ORS. Versus DELHI PUBLIC SCHOOL AND ANR.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS T J SAHEWALLA	
	WITH I.A.(Civil)/1520/2023 in FAO/25/2023	BARUAS INDUSTRIES AND 2 ORS. Versus DELHI PUBLIC SCHOOL AND ANR.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS T J SAHEWALLA	
		HEARING		
6	RFA/29/2010 WITH LCR, FIXED	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MR.K K MAHANTA MS.D J BORAH MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN	MR.S K GHOSH MR.S P CHOUDHURY
	WITH CO/2/2011 in RFA/29/2010	BIKASH BHUIYA and 3 ORS, Versus MD. REDWANUL HOQUE LASKAR and ORS,		
	WITH MC/3456/2013 in RFA/29/2010	MD.REDWANUL HOQUE LASKAR and ORS Versus BIKASH BHUIYAN and 2 ORS		
	WITH I.A.(Civil)/1856/2017 in RFA/29/2010	BIKASH BHUIYAN and 2 ORS Versus ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MAHANTA MS.D J BORAH MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN
	WITH I.A.(Civil)/282/2022 in RFA/29/2010	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS 1.1) SHUKLA BHUIYA	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	
7	RSA/37/2012 WITH LCR, FIXED	ON THE DEATH OF BANABASHI BAISHNAB HIS LEGAL HEIRS BISWA BAISHNAB SON and ANR Versus THE STATE OF ASSAM AND ORS	B CHAKRAVARTY S K DAS U DAS	MR D MAZUMDER GA, ASSAM MS B DUTTA ADDL. AG, ASSAM
	WITH MC/2552/2014 in RSA/37/2012	ON THE DEATH OF BANABASHI BAISHNAB HIS LEGAL HEIRS BISWA BAISHNAB SON and ANR Versus THE STATE OF ASSAM AND ANR	MR.B CHAKRAVARTY MR.U DAS MR.S K DAS	GA, ASSAM
8	CRP/139/2013 FIXED	MD. ABID HUSSAIN Versus M/S NATONAL INSURANCE CO. LTD.	MR.A K PURKAYASTHA MR.S K DAS	MS.R D MOZUMDAR
9	RSA/209/2014 CAVT. NO. 639/2014 WITH LCR	PARESH CH. DAS Versus SHYAM TALUKDAR @ SHYAMANTA TALUKDAR and 8 ORS,	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR	MR. S DEKA MR.D CHOUDHURY MR.B SINHA
10	MFA/76/2016 CAVT. NO. 812/2016 WITH LCR, FIXED	THE UNION OF INDIA and ANR Versus M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA

11	MACApp./25/2017 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD. Versus SMTI. DIPIKA KALITA and ANR.	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. A BARUA
12	MFA/177/2017 WITH LCR, FIXED	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
13	MACApp./183/2017 WITH LCR, FIXED	MD SAMED ALI and 3 ORS Versus NATIONAL INSURANCE CO LTD and ANR	MR.M TALUKDAR MS B DEVI MS.I SARMA	MR.A DUTTA R-1 MRS.P M DUTTA(R-1)
14	MACApp./365/2018 WITH LCR, FIXED	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR R-3 MS. D KALITA (R-1) MS. C MOZUMDA R -3 MR. S P SHARMA R-3
	WITH I.A.(Civil)/1635/2021 in MACApp./365/2018	SMT BANALATA DAS Versus THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/18/2022 in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS	MS R D MAZUMDAR MS R D MAZUMDAR MR. S P SHARMA	
	WITH			
15	MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS		
	WITH I.A.(Civil)/4378/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
16	RFA/13/2021 WITH LCR, FIXED	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	MR. A K HUSSAIN (R-1 to 15) and (16 to18) MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
	WITH I.A.(Civil)/2210/2021 in RFA/13/2021	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	
17	RSA/21/2021 WITH LCR, FIXED	JILLIAUR RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 5 ORS. Versus NURJAHAN BEWA AND 23 ORS.	MS. R CHOUDHURY MR. MD S HOQUE MR. M DEKA MS S S ZIA	MR. M KHAN (r-1 to 4) MR. M KHAN (r-1 to 4) GA, ASSAM MR. B J GHOSH (r-1 to 4) MR. J RAHMAN (r-1 to 4) MR R ISLAM (r-1 to 4)
	WITH I.A.(Civil)/196/2023 in RSA/21/2021	NURJAHAN BEWA AND 3 ORS. Versus JILLIAUR RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 26 ORS.	MR. M KHAN	MS. R CHOUDHURY MS S S ZIA
18	MACApp./65/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH NAG AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA	MR. P J SAIKIA (R3) MR D MONDAL (R-1) MR. N I CHOWDHURY (R-1)
19	MACApp./176/2021 WITH LCR	REMTLING HMAR AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1) MS C BORAH (R-1)

20	MACApp./332/2021 WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD Versus HITESH DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR M H AHMED MR. N ALAM MR. S ISLAM
21	MACApp./285/2020	GUNAJIT NATH Versus HITESH DAS AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI	MR M H AHMED (r-1 to 4) MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR R GOENKA	11-09-2023	To	20-09-2023
11)	MR A GOENKA	11-09-2023	To	20-09-2023
12)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
13)	MS. T SOM	19-09-2023	To	20-09-2023
14)	MR. T ISLAM	04-09-2023	To	22-09-2023
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17)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
18)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
19)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Tuesday, 19th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3310/2023	RINKU ALI Versus THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM
2 Bail Appln./3318/2023	MICHEAL BARIK AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
<u>MOTION</u>			
3 Crl.Rev.P./399/2023	PRIYANKA CHOUDHURY Versus PANDESWARA MADHUSUDAN	DR. B N GOGOI MR. K KAKOTI	
4 Crl.Rev.P./404/2023	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM AND ANR	MR. K K DEKA MS D RABHA	PP, ASSAM
5 Crl.Rev.P./405/2023	MD. ABDUL HAQUE @ MOJIBUR AND ANR Versus THE STATE OF ASSAM	MR. N ISLAM M KHATUN	PP, ASSAM
6 Crl.Rev.P./407/2023	SUSENGFA BURAGOHAIN Versus THE STATE OF ASSAM	MR. M J GOGOI	PP, ASSAM
7 Crl.Rev.P./408/2023	JITU DEKA PHUKAN ROY Versus THE STATE OF ASSAM	MR. M J GOGOI	PP, ASSAM
8 Crl.Rev.P./409/2023	RAJ DUTTA Versus THE STATE OF ASSAM	MR. M J GOGOI	PP, ASSAM
9 Crl.Pet./1009/2023	TILOK ROY BHOWMICK Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
10 Crl.Pet./1010/2023	ABDUL BACHI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
11 AB/3217/2023	KAMALA BEGUM @ KAMLA BEGUM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM

ADMISSION

12	Crl.Rev.P./502/2022 FIXED WITH I.A.(Crl.)/607/2022 in Crl.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R-2) PP, ASSAM
13	Crl.A./317/2023 FIXED WITH I.A.(Crl.)/773/2023 in Crl.A./317/2023	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM BIKASH KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARJEE MR. J SARMAH MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM PP, ASSAM
14	Crl.A./344/2023 WITH I.A.(Crl.)/873/2023 in Crl.A./344/2023	BIKASH KONWAR Versus THE STATE OF ASSAM AND ANR. MICHAEL JECKSON RABHA Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI	PP, ASSAM PP, ASSAM
15	Crl.Pet./615/2023 FIXED	MICHAEL JECKSON RABHA Versus THE STATE OF ASSAM AND ANR. KULENDRA KUMAR NATH AND ANR Versus TANDRALI NAYAK	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM MR S K AGARWAL
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./3018/2023 FIXED	MONTOSH PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/1049/2023 FIXED	RABIJIT DUTTA CHOUDHURY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG PP, ASSAM
18	AB/1987/2023 FIXED	JITU HAZARIKA Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI M.A. BEGUM	PP, ASSAM
19	AB/2471/2023	BHAGAWAN NAND JHA Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
20	AB/2866/2023 FIXED	ANJAN HAZARIKA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. S M BARUAH	PP, ASSAM
21	AB/2870/2023 FIXED	SHAHJAHAN SHAH AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
22	Crl.Pet./308/2023 FIXED	JAHANARA RAHMAN Versus DHARMAKANTA GOGOI AND ANR	MR. A K SHARMA MR R KASHYAP MR. A AHAD	MR. ABU JAHID PP, ASSAM MR. M B ISLAM
23	I.A.(Crl.)/858/2023 CRL.REV.P. 339/2023(D/O) in Crl.Rev.P./339/2023	DULAL UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
24	I.A.(Crl.)/862/2023 in Crl.Rev.P./9300/2023	BABLU NATH Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. M H LASKAR	PP, ASSAM

	WITH Crl.Rev.P./9300/2023 (Filing Number)	BABLU NATH Versus THE STATE OF ASSAM AND ANR (B)	MR. M H LASKAR	
25	I.A.(Crl.)/874/2023 in Crl.Rev.P./9581/2023	ANIL PEGU AND ANR Versus THE STATE OF ASSAM AND ANR.	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
	WITH Crl.Rev.P./9581/2023 (Filing Number)	ANIL PEGU AND ANR Versus THE STATE OF ASSAM AND ANR (E)	MR S GOGOI	
26	I.A.(Crl.)/876/2023 in Crl.Rev.P./9218/2023	SAMSUL TALUKDAR Versus RAMICHA BEGUM	MR. P RAHMAN MR S ISLAM	
	WITH Crl.Rev.P./9218/2023 (Filing Number)	SAMSUL TALUKDAR Versus RAMICHA BEGUM (E)	MR. P RAHMAN	
27	I.A.(Crl.)/877/2023 in Crl.Rev.P./9219/2023	MEHERBUL KHANAM Versus NOOR ALAM KHAN	MR. P RAHMAN MR S ISLAM	
	WITH Crl.Rev.P./9219/2023 (Filing Number)	MEHERBUL KHANAM Versus NOOR ALAM KHAN (A)	MR. P RAHMAN	
28	Crl.Pet./933/2023 WITH LCR 1 FILE, FIXED	MRINAL BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. M DUTTA MR. A LAHKAR	PP, ASSAM
		HEARING		
29	Crl.A./40/2011 WITH LCR 1 FILE	M/S GUPTA HARDWARE PVT. LTD. Versus M/S R.B. ENGINEERING and CO. and ANR,	MR.S C BISWAS MR.B CHOUDHURY MR.M K NATH MR. C S RAY MR.M BISWAS MS.S BHATTACHARJEE	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MSK KALITA PP, ASSAM MR.K RAJBONGSHI
30	Crl.A./83/2011 CRL.A. 84/2011, CRL.A. 85/2011(BOTH D/O), WITH P.B.	PARESH CH. BARMAN Versus C.B.I.	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
31	Crl.Pet./90/2021 B/O	MUSTT. LOZZATAN BEGUM Versus SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	MD. S ALOM MS. A BEGUM MR. M S ALAM
32	Crl.Rev.P./159/2021 WITH LCR 1 FILE, B/O	RAHAM ALI Versus AKLIMA KHATUN	MR. S A AHMED MISS M GOGOI MR F A AHMED	K U AHMED MS P SARMA MS N HASAN
33	Crl.Rev.P./115/2022 WITH LCR (THREE FILES)	HEMANTA KR BASUMATARY Versus MD. AZGAR ALI AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
34	WITH Crl.Rev.P./123/2022	HEMANTA KR. BASUMATARY Versus MD. AZGAR ALI AND ANR.	MR. P K DAS MR. M BARUAH	MR. I A TALUKDAR MR. B HUSSAIN PP, ASSAM
	WITH I.A.(Crl.)/4/2023 in Crl.Rev.P./123/2022	MD. AZGAR ALI Versus HEMANTA KR. BASUMATARY AND ANR.	MR. I A TALUKDAR	MR. P K DAS
35	Crl.A./201/2022 <u>1 Y 4 M 19 D</u> :WITH LCR 3 FILES, FIXED	IRFAN ALI @ BITU ALI Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB	PP, ASSAM
	WITH I.A.(Crl.)/474/2022 in Crl.A./201/2022	IRFAN ALI @ BITU ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MR R BORAH	PP, ASSAM

36	Crl.Pet./542/2022 WITH LCR 1 FILE, FIXED	DIPAK DEY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS	MR. RAJARSHEE DE (r-2) PP, ASSAM
	WITH I.A.(Crl.)/797/2022 in Crl.Pet./542/2022	DIPAK DEY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. J GHOSH	PP, ASSAM
37	I.A.(Crl.)/772/2022 WITH LCR 4 FILES, FIXED in Crl.A./323/2022	GANESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	MR S GOSWAMI (r-2) PP, ASSAM
	WITH Crl.A./323/2022	GANESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
38	CRL.A(J)/10/2023 5 Y 6 M 6 D :WITH LCR 4 FILES, FIXED	SRI MUN BARMAN @ KALE . Versus THE STATE OF ASSAM AND ANR .	MS. M BARMAN LEGAL AID COUNSEL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
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11)	MR A GOENKA	11-09-2023	To	20-09-2023
12)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
13)	MS. T SOM	19-09-2023	To	20-09-2023
14)	MR. T ISLAM	04-09-2023	To	22-09-2023
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18)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
19)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6559/2021 FIXED	THE ASSAM PHARMACY COUNCIL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	SC, HEALTH
ORDERS				
2	I.A.(Civil)/321/2023 FIXED in WP(C)/3749/2018 WITH WP(C)/3749/2018	S.S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM 10 ORS S.S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. A SARMA MR. A SARMA MR M K ROY	GA, ASSAM SC, GDD SC, G M D A SC, GMC GA, ASSAM MR H GUPTA (R11) SC, GMC SC, G M D A ASSTT.S.G.I. SC, GDD
3	WITH WP(C)/1458/2018	S. S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. C S SARKAR MR M K ROY	GA, ASSAM MR. M J BARUAH (R-9, 10 & 11) MR H GUPTA (R8) SC, GMC ASSTT.S.G.I. SC, GDD SC, G M D A
4	WITH WP(C)/1833/2018	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 2 ORS Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
HEARING				
5	WP(C)/5344/2013 CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED FOR CAVEATOR

6	WP(C)/6491/2013	SMTI ANJALI DEVI and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.P KATAKI MS.R BEGUM MRM HALOI MR. S DUTTA MS.J D KALITA	GA, ASSAM MRS.V L SINGH MR.B K BHAGAWATI MS.S SARMA SC, REVENUE
	WITH I.A.(Civil)/1559/2018 in WP(C)/6491/2013	SMTI. ANJALI DEVI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P KATAKI MRS R BEGUM	GA, ASSAM
	WITH I.A.(Civil)/280/2021 in WP(C)/6491/2013	ANJALI DEVI ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR P KATAKI MS.R BEGUM	GA, ASSAM
7	WP(C)/6736/2013	SUFAL KUMAR DUTT and ANR Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.M K CHOUDHURY MR.A PARVEZ MR.A BARKATAKI MR.M K DAS MR.U PATGIRI	SC, G M D A SC, GMC
8	WP(C)/6938/2013	LALMUONG and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM SC, FOREST MR.L N DIHINGIA SC, FINANCE
9	WP(C)/6977/2015	M/S B N INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR.D SAIKIA MR.D SARAF MR.B GOGOI MISS. R R KAKATI MR.S S GUPTA MR. D J DAS	SC, FINANCE & TAXATION SC, INDUSTRIES
	WITH I.A./2411/2015 in WP(C)/6977/2015	M/S B N INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.B GOGOI MS.D SARAF	SC, FINANCE & TAXATION SC, INDUSTRIES
10	WP(C)/6978/2015	M/S B.N. INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR.D SAIKIA MR.D SARAF MR.B GOGOI MISS. R R KAKATI MR.S S GUPTA MR. D J DAS	SC, FINANCE & TAXATION SC, INDUSTRIES
	WITH I.A./2412/2015 in WP(C)/6978/2015	M/S B.N. INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.B GOGOI MS.D SARAF	SC, FINANCE & TAXATION SC, INDUSTRIES
11	WP(C)/3496/2016	DEBI PRASAD AGARWALA FOGLA and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA MRA K RAI	MR.K AGARWAL(R-5) GA, ASSAM MR.B BRAHMA(R-5) MR.B DASR-5 MR.W SHARMA(R-5)
12	WP(C)/3635/2018	NOREN SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. N GOGOI MR. H KAKATI	DR. B AHMED GA, ASSAM MR. P J SAIKIA (SC, PCB) MR. S BORTHAKUR (R8-R12) MR S CHOUDHURY (R6) MR. D GOGOI (R8-R12) MR. J ABBAS (R8-R12)

13	WP(C)/5650/2020 B/O	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3302/2023	JAMIRON BEGUM Versus THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM
2	Bail Appln./3304/2023	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
3	Bail Appln./3305/2023	DIPANKAR BORAH Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
4	Bail Appln./3307/2023	MD. MRIDUL AHMED Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
5	Bail Appln./3312/2023	KANKAN BARMAN @ KANY KAN BARMAN AND ANR Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR A.K. MOLLAH	PP, ASSAM
6	Bail Appln./3319/2023 B/O	MONTOSH PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
7	Bail Appln./3322/2023	MAINUL HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
<u>MOTION (AB)</u>				
8	AB/3137/2023	JAHANUR RAHMAN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
9	AB/3214/2023	JASNA BIBI @ SAJEDA BIBI AND 2 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS C MEDHI	PP, ASSAM

10	AB/3215/2023	CHIDANANDA SENAPATI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
11	AB/3216/2023	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
12	AB/3218/2023	RIYAJOT ALI @ RIAJAT ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED	PP, ASSAM
<u>MOTION</u>				
13	Crl.Pet./926/2023 FIXED	ZIABUR RAHMAN @ MD JIABUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
14	Crl.Pet./1004/2023	DR. APRAJIT SANDILYA Versus THE STATE OF ASSAM AND ANR.	MR. K GOSWAMI MR. D K BAIDYA MR. A SANDILYA	PP, ASSAM
<u>ADMISSION</u>				
15	Crl.Pet./509/2023 FIXED	HEMENDRA KUMAR DEKA Versus BHABANI DEKA	MR. I CHOUDHURY MR. N K DAS R L CHUTIA MS K BORAH	MR. B K DAS MS. P DAS
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./2765/2023 WITH LCR	MD ASADUL ALI @ HUSSAIN Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
17	Bail Appln./3085/2023 FIXED	ASMAT ALI Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S ABDULLAH	PP, ASSAM
18	Bail Appln./3105/2023 FIXED	BIJOY BARMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
19	Bail Appln./3179/2023	DEEPAK PANWAR Versus THE STATE OF ASSAM	MR K KASHYAB	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/576/2023 FIXED	MATU SARMAH Versus THE STATE OF ASSAM	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	PP, ASSAM
21	AB/1881/2023 FIXED	DIBYAJYOTI NATH AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
22	AB/2039/2023 FIXED	SUBHASH NEWAR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
<u>WITH</u>				
23	AB/2033/2023	DAMBARI NEWAR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
24	AB/2231/2023 FIXED	ROFIKUL ISLAM @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
25	AB/2539/2023 FIXED	AYNAL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED Z R MANDAL	PP, ASSAM
26	AB/2627/2023 FIXED	RASHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR A HAQUE MS A BEGUM	PP, ASSAM
27	AB/2711/2023 FIXED	KUNDAN KUMAR PATEL Versus THE STATE OF ASSAM	MR M Z SHAH MR H A AHMED	PP, ASSAM

28	AB/2740/2023 WITH LCR, OFFICE NOTE, FIXED	MD. SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
29	AB/2915/2023 FIXED	DILDAR HUSSAIN @ GHATA Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
30	AB/2918/2023 FIXED	SARJUL ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
31	AB/2987/2023 FIXED	ATABUR RAHMAN LASKAR @ BINGUL AND ANR. Versus THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
32	AB/2992/2023 FIXED	NAKIB @ NEKIB UDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
33	AB/3051/2023 FIXED	NAGESWAR MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	PP, ASSAM
34	AB/3072/2023 FIXED	DIPEN MITRA AND ANR Versus THE STATE OF ASSAM	MR. A PAUL MS S BHOWMICK	PP, ASSAM

ORDERS

35	I.A.(CrI.)/861/2023 in CrI.A./9329/2023 WITH CrI.A./9329/2023 (Filing Number) WITH CrI.L.P./40/2023	BHARAT DEKA Versus ABDUL JALIL HAZARIKA BHARAT DEKA Versus ABDUL JALIL HAZARIKA B BHARAT DEKA Versus ABDUL JALIL HAZARIKA	MR. H NATH MR S BORTHAKUR MR SAURADEEP DEY MR S BORTHAKUR MR. H NATH MR S BORTHAKUR MR SAURADEEP DEY	
36	I.A.(CrI.)/875/2023 in CrI.Rev.P./5086/2023 WITH CrI.Rev.P./5086/2023 (Filing Number)	THE STATE OF ASSAM Versus KAMINI BARMAN THE STATE OF ASSAM Versus KAMINI BARMAN (B)	PP, ASSAM	

QUASHMENT

37	CrI.Pet./1385/2019 PART-HEARD, FIXED	ASHOK KUMAR RATHI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. A K BHUYAN MS. N CHOUDHURY MS. P PATHAK MS. P PATHAK MR. M BORAH MR A TALUKDAR PP, ASSAM
38	CrI.Pet./1310/2018 FIXED	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
39	CrI.Pet./77/2019 WITH LCR 1 FILE, FIXED	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	PP, ASSAM
40	CrI.Pet./882/2022 WITH LCR 2 FILES, FIXED WITH I.A.(CrI.)/546/2023 in CrI.Pet./882/2022	PRASHNA BRAHMA AND ANR Versus THE STATE OF ASSAM AND ANR PRASHNA BRAHMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR B PAUL MR. D P BORAH MR B PAUL	PP, ASSAM

41	Crl.Pet./918/2022 FIXED	MINTU DAS Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MRS. M CHATTERJEE (R-2) PP, ASSAM
42	Crl.Pet./1205/2022 WITH LCR 4 FILES, FIXED	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED M. ROBBANI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
43	WITH Crl.Pet./1193/2022	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
44	Crl.Pet./343/2023 WITH LCR 1 FILE, FIXED	ABDUS SATTAR @ ABDUL SATTAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	MR M Z SHAH (R-2) PP, ASSAM
45	Crl.Pet./769/2023 WITH LCR 1 FILE, FIXED	HRISHIKESH DAS Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
HEARING				
46	Crl.Rev.P./194/2008 WITH LCR (THREE FILES)	SHAKEEL AHMED Versus RAZIA PARVEEN and ANR	MR.J P DAS MR.J DEKA S A AHMED	PP, ASSAM
	WITH Crl.M.C./384/2008 in Crl.Rev.P./194/2008	SHAKEEL AHMED Versus RAZIA PARVEEN and ANR	S A AHMED A M MAZUMDAR A TALUKDAR K K KALITA T DEKA	MR.S BHUYAN PP, ASSAM MR.G M PAUL
47	Crl.Rev.P./195/2008 WITH LCR (THREE FILES).	SRI MONORANJAN PATHAK Versus THE STATE OF ASSAM	R SARMA MS.R DHAR	PP, ASSAM
	WITH Crl.M.C./385/2008 in Crl.Rev.P./195/2008	SRI MANORANJAN PATHAK Versus THE STATE OF ASSAM	MR.R SARMA	PP, ASSAM
48	Crl.Rev.P./270/2009 WITH LCR (FOUR FILES).	SAIFUL ISLAM Versus THE STATE OF ASSAM	MRS.A DEVI MRSR PHUKAN	PP, ASSAM
49	Crl.A./39/2011 WITH LCR 4 FILES	DIMBESWAR BOBO Versus THE STATE OF ASSAM	MR.P KATAKI MR.S KHATANIAR	PP, ASSAM
50	Crl.A./404/2019 WITH LCR 4 FILES, B/O	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY MR H M R HOQUE D HUSSAIN	MR. B DEKA(R-2) MS. S BORO(R-2) MR B PAUL(R-2) MR S ISLAM(R-2) MS. K MITRA(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2023

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./78/2008 PART-HEARD, WITH LCR 3 FILES, P.B.-4, FIXED WITH Crl.M.C./257/2008 in Crl.A./78/2008	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
		MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
2	Crl.A./79/2008 WITH Crl.M.C./258/2008 in Crl.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
		DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
3	Crl.A./84/2008 WITH Crl.A./85/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
4	Crl.A./85/2008 WITH Crl.A./86/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
5	Crl.A./86/2008 WITH Crl.A./92/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
6	Crl.A./92/2008 WITH Crl.A./102/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
7	Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./3317/2023	SHIRAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	
MOTION			
2 Crl.Rev.P./398/2023	SANJIB KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MS R R MUZIB	MR. A CHOUDHURY (R-2) MR S ISLAM (R-2) MS. A KAUSHAR (R-2) PP, ASSAM
3 WITH I.A.(Crl.)/870/2023 in I.A.(Crl.)/870/2023	SANJIB KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MS R R MUZIB	MR. A CHOUDHURY (R-2) MR S ISLAM (R-2) MS. A KAUSHAR (R-2) PP, ASSAM
4 Crl.Rev.P./400/2023	CAMBRIDGE EDUCATION TRUST Versus HARI DAS	MR. S KALITA MR P DAS GUNJAN DAS	
5 Crl.Rev.P./401/2023	CAMBRIDGE EDUCATIONAL TRUST Versus KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	
6 Crl.Rev.P./402/2023	CAMBRIDGE EDUCATION TRUST Versus KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	
7 Crl.Rev.P./403/2023	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM AND ANR	MR. K K DEKA MS D RABHA	PP, ASSAM
8 Crl.Rev.P./406/2023	ABDUL HAI SHEIKH @ ABDUL HAI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
WITH I.A.(Crl.)/879/2023 in Crl.Rev.P./406/2023	ABDUL HAI SHEIKH @ ABDUL HAI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
9 Crl.Pet./1005/2023	SUDHIR KR ROY AND ANR Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	PP, ASSAM

10	Crl.Pet./1006/2023	SUDHIR KR ROY AND ANR Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	PP, ASSAM
11	Crl.Pet./1007/2023	JUWEL ALI @ JUWAL ALI Versus THE STATE OF ASSAM AND ANR	MS G DEKA	PP, ASSAM
12	Crl.Pet./1008/2023	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
<u>ADMISSION</u>				
13	Crl.Rev.P./118/2023 WITH LCR 2 FILES, FIXED	MD. JAINAL ABEDIN Versus SAJA BEGUM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH	MR N BARMAN
14	Crl.A./343/2023	RAJAT UZIR AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BORO MR A CHAKRABORTY MS N NEWME	PP, ASSAM
	WITH I.A.(Crl.)/872/2023 in Crl.A./343/2023	RAJAT UZIR AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BORO MR A CHAKRABORTY MS N NEWME	PP, ASSAM
15	Crl.Pet./834/2023 FIXED	SHAHANUR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./2681/2023 WITH LCR	ANNOS ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/709/2023 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
18	AB/1018/2023 FIXED	RANJIT RAY @ RANJIT KUMAR RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
19	AB/1731/2023 FIXED	JOINUDDIN @ JUMA UDDIN ALI @ JUMBA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
20	AB/2269/2023 FIXED	IZARUL HOQUE @ IZAZUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
21	AB/2877/2023 FIXED	RAHUL ALOM LASKAR Versus THE STATE OF ASSAM	MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL	PP, ASSAM
22	AB/2882/2023 FIXED	MD. SHAH NAWAJ ALAM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	
<u>HEARING</u>				
23	Crl.A./86/2011 WITH LCR 5 FILES	BHIM KANTA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM

24	Crl.A./87/2011 WITH LCR	ALAMGIR ANSARI Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MRS.S D CHOUDHURY MISS PHUKAN MR.S K BARUAH	PP, ASSAM
25	Crl.Rev.P./159/2017 WITH LCR 3 FILES	NIRMAL DUTTA Versus THE STATE OF ASSAM and ANR.	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR.B GOSWAMI(R-2) MR.A K BHUYAN(R-2) MS.N CHOUDHURY(R-2) PP, ASSAM MR.M BORAH-R-2
26	WITH Crl.Rev.P./445/2017	BABUL CH. DUTTA Versus THE STATE OF ASSAM and ANR.	MR.B GOSWAMI MR.A K BHUYAN MS.N CHOUDHURY MR.A KHOUND MR.M BORAH	MR.P K DASR. 2 MR.A CHOWDHURY(R. 2) MR.N MAHAJAN(R. 2.) PP, ASSAM
27	Crl.Pet./1408/2019 WITH SCANNED COPY OF LCR	PRASANTA KUMAR BORA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR. A KHANIKAR MR. D P GOSWAMI PP, ASSAM
28	I.A.(Crl.)/241/2020 WITH LCR 2 FILES in Crl.A./108/2020 WITH Crl.A./108/2020	MALLIKA BRAHMA Versus THE STATE OF ASSAM AND ANR.	MR G UZIR MR. M SAIKIA	PP, ASSAM
29	Crl.A./53/2021 <u>2 Y 8 M 27 D</u> :WITH OFFICE NOTE, LCR 5 FILES, FIXED	SRI MALLIKA BRAHMA Versus THE STATE OF ASSAM and ANR	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR G J TALUKDAR	PP, ASSAM
30	Crl.A./53/2021 <u>2 Y 8 M 27 D</u> :WITH OFFICE NOTE, LCR 5 FILES, FIXED	VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. Versus UNION OF INDIA	MR. N AHMED MD S I AHMED	SC, CUSTOMS
31	Crl.Rev.P./274/2021 WITH LCR 3 FILES	AJOY DAS Versus THE STATE OF ASSAM AND ANR	MR R SENSUA MR S DAS MR D BORAH	MR S M BARUAH (r-2) MR S GOSWAMI (r-2) PP, ASSAM
32	Crl.A./197/2022 <u>1 Y 2 M 19 D</u> :WITH LCR 3 FILES AND 1 SCANNED COPY, FIXED	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MS. D SAIKIA (Amicus Curiae for R-2) PP, ASSAM
33	Crl.Pet./510/2022 WITH LCR 1 FILE	KITESWAR BANIA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MRS N. SINGHA MS N RAI	MR. T DAS (r-2) PP, ASSAM
34	Crl.A./65/2023 <u>0 Y 7 M 18 D</u> :WITH LCR 4 FILES, FIXED	SABDER ALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR. M A SHEIKH (R-2) MD. H BHUYAN (R-2) MS F INTAZ (R-2) MR. M R Z CHOUDHURY (R-2) MR B KALITA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/141/2023 in Crl.A./65/2023	SABDER ALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
34	I.A.(Crl.)/287/2023 WITH LCR 3 FILES, FIXED in Crl.A./118/2023 WITH Crl.A./118/2023	SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
		SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR D KALITA (R-2) PP, ASSAM

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